

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD

Original Application No.733 of 2002

Wednesday, this the 26th day of March, 2003

Hon'ble Maj. Gen. K.K. Srivastava, A.M.
Hon'ble Mr. A.K.Bhatnagar, J.M.

Ram Babu S/o Shri Satya Prakash
Aged about 42 years R/o C.I.R.G.,
Makhdoom, Farah (Mathura) U.P. Applicant.

(By Advocate : Shri K.P. Singh)

Versus

1. Secretary Indian Council of Agricultural Research, New Delhi.
2. Director, C.I.R.G., Makhdoom, P.O. Farah, Mathura.
3. Administrative Officer, C.I.R.G., Makhdoom, P.O. Farah, Mathura.
4. Shri I. S. Harith, Administrative Officer/ Member Secretary of D.P.C. which is going to be held after D.L.E. (Written Examination) dated 27, 28 & 29th June, 2002.

.... Respondents.

(By Advocate : Shri B.B.Sirohi)

ORDER (ORAL)

By Hon'ble Maj. Gen. K.K. Srivastava, A.M. :

In this OA filed under Section 19 of A.T. Act, 1985, the applicant has prayed for quashing the notification/circular dated 16.5.2002 and 18/19.6.2002.

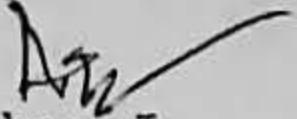
2. Shri B.B.Sirohi, counsel for the respondents submitted that the OA has become infructuous as examination for the post of Assistant scheduled for 27, 28 & 29th June, 2002 has already been held and result has also been declared.

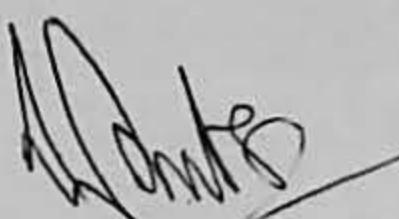
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The learned counsel for the respondents further submitted that the applicant has filed another OA No. 470/2000 in regard to his promotion which is still pending before this Tribunal.

3. In view of the submissions made by the learned counsel for the respondents, we are of the view that OA has become infructuous. Accordingly, the OA is dismissed. However, since the applicant has already sought consequential benefits in OA No. 470/2000 and can seek its consideration on the post of Assistant as per circulars dated 16.5.2002 and 18/19.6.2002. The right of the applicant will remain intact subject to the outcome of the OA No. 470/2000.

No costs.


Member-J


Member-A

RKM/